

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 2865 OF 2008

C.M.D. HARYANA FINANCIAL CORPN. APPELLANT

VERSUS

M/S VCS ENTERPRISES LTD. & ORS. RESPONDENTS

O R D E R

After hearing the learned counsel for the parties, we recall the order dated 9th July, 2010 and restore the appeal to its original number.

.....J
[HARJIT SINGH BEDI]

.....J
[CHANDRAMAULI KR. PRASAD]

NEW DELHI
SEPTEMBER 13, 2010.